

were reported during the three month period, 1-11-1980 to 31-1-1981 as compared to 620 such cases reported during the corresponding period of 1979-80.

(b). The following steps have been taken:—

(1) Deployment of police personnel in plain cloths as well as in uniform at bus stands, markets, crowded areas, Cinema Houses to check/apprehend pick-pockets.

(2) Continuous drives by the special squads of the Districts to detect pick-pockets and other bad characters by developing intelligence.

(3) Action under normal preventive sections of Cr. P. C. against bad characters and criminals.

(4) Surveillance over known criminals has been strengthened and records of criminals up-dated.

(5) Stepping up of externment proceedings.

proposal to have a Naval Base in Karnataka

3133. SHRI JANARDHANA POOJARI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are considering any proposal to have a Naval Base in Karnataka;

(b) whether it is a fact that this is the only Maritime State which does not have a Naval Base;

(c) if the reply to (a) is in the negative, the reasons therefor and if the reply is in the affirmative whether any survey has been carried out in this regard; and

(d) if so, when the work is likely to be undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) As and when the need for setting up another Naval Base on our Western Coast is felt, the

question of setting up a Base in Karnataka will be examined on merits.

(b) Yes, Sir.

(c) and (d) Some preliminary survey work has been carried out, but the work would be undertaken only when the decision to set up another Naval base on our Western Coast is taken and its location is finalised.

Appointment of Scientific Advisory Committee

3134. SHRI S. M. KRISHNĀ: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have taken a decision on the appointment of Scientific Advisory Committee to the Cabinet and the formation of a Cabinet Committee on Science and Technology under the Prime Minister's Chairmanship; and

(b) if so, the composition of these two Committees?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) The composition of the Scientific Advisory Committee to the Cabinet is yet to be finalised. The Cabinet Committee on Science and Technology under the Chairmanship of Prime Minister consists of the Minister of External Affairs, the Minister of Finance, the Minister of Energy, the Minister of Petroleum Chemicals and Fertilizers, the Minister of Agriculture and Rural Reconstruction and Irrigation, the Minister of Planning and Labour, the Minister of State in the Ministry of Industry and the Minister of State in the Departments of Sciences and Technology and Electronics.

Financial Assistance to salt Industry

3135. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether any code of principles has been framed by Government for

extending financial assistance to the licensed salt work;

(b) if so, what are the principles; and

(c) how many salt works in Tamil Nadu received such assistance and the purpose for which such assistance was given?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Yes, Sir; a copy of the Code of Principles is laid on the Table of the House. [Placed in Library. See No. LT-2081/81].

(c) During the last 3 years, 36 salt factories in Tamil Nadu received assistance out of salt cess proceeds for the following purposes:—

- (i) water supply scheme;
- (ii) building of roads, bridges and culverts and protective bunds;
- (iii) provision of covered-shed for stacking of salt;
- (iv) Renovation of drying ground and storage platforms;
- (v) deeping and desilting of brine channels;
- (vi) provision of railway sidings;
- (vii) renovation of jetty;
- (viii) provision of schools, sanitary blocks and labour rest sheds; and
- (ix) provision of medical facilities

Number of Families in Orissa Benefited from Economic Rehabilitation Scheme

3136. **SHRI A. C. DAS:** Will the Minister of PLANNING be pleased to state:

(a) the total number of families from Orissa benefited under the Economic Rehabilitation Scheme during 1980-81;

(b) the total number of such families of Jajur Sub-division of Orissa benefited under the above scheme during that year;

(c) whether Government has a proposal to provide such economic rehabilitation facilities to some Scheduled Caste families of Orissa during the Sixth Plan period;

(d) the number of such families from Jajpur sub-division of Orissa which have been identified to be brought under the above scheme; and

(e) the details thereof?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) to (e). According to the information furnished by Orissa Government, the total number of families identified under the scheme for Economic Rehabilitation of Rural poor during 1980-81 number 29,114. Sanction for land based and animal Husbandry and non-agricultural employment schemes have been issued by the State Government.

The number of families identified under this scheme in Jajpur Sub Division is 673 which include 304 families of Scheduled Castes. Of these 201 families are covered under land based scheme, 100 families under animal husbandry and 3 families under non-agricultural employment scheme.

According to Orissa Government, in all 5 lakh poorest families (including Scheduled Castes) are envisaged to be covered under the Economic Rehabilitation Scheme during the Sixth Plan period. Such a target is, however, subject to required provision in the State Plan on a year-to-year basis.

Setting up of Advisory Committee for Tamil Nadu under Bidi Workers Welfare Fund Act

3187. **SHRI D. S. A. SIVAPRAKASAM:** Will the Minister of LABOUR be pleased to state:

(a) whether Government have constituted any advisory committee for